

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/239/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Shri S. Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 12th January, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/15 dated 11.01.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission from the morning of 13.01.2021 till the morning of 18.01.2021. The Special Judge, CBI, Assam, Addl. Court No.I and in his absence, the Special Judge, CBI, Assam, Addl. Court No. III shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-20/1999/240-1 dated 12.1.2021

Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.I, Chandmari, Guwahati-3.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Chandmari, Guwahati-3.
3. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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